

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 65 of 2013 &
I.A. No. 103 of 2013**

Dated : 10th May, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Lanco Amarkantak Power Ltd. ... Appellant(s)
Versus
Haryana Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. Deepak Khurana
Mr. Sakya Chaudhary
Mr. Vikas Mishra
Mr. Archit Virmani
Ms. Aditi Sharma

Counsel for the Respondent (s): Mr. M.G. Ramachandran
Mr. Chirag Kher for R.2
Ms. Puja Priyadarshini for R.3
Ms. Suparna Srivastava for R.4

ORDER

We have heard the learned counsel for the Appellant for some time.

Post the matter for further hearing on **22.05.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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